

[Placed in Library. See No. LT-6317/66].

(d) Copies of the report have been forwarded to the Ministry of Food and Agriculture and Community Development and Cooperation and the State Governments for necessary action.

Irrigation Projects in U.P.

5425. Shri Vishwa Nath Pandey: Will the Minister of Irrigation and Power be pleased to state:

(a) the number and names of the irrigation projects submitted by the Government of Uttar Pradesh to the Central Government for approval during 1964-65 and 1965-66;

(b) the total expenditure involved in all these projects; and

(c) the names of the projects considered for inclusion in the Fourth Five Year Plan;

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) The following four projects have been submitted by the Government of Uttar Pradesh to the Central Water and Power Commission during the period from 1st April, 1964 to 21st March, 1966:

1. Sarju Canal.
2. Haripura Reservoir.
3. Gularia Dam.
4. Kosi Irrigation Scheme.

(b) According to project reports, an expenditure of about Rs. 54 crores is involved in these projects.

(c) The Fourth Plan programme has not so far been finalised.

Research Schemes in U.P.

5426. Shri Vishwa Nath Pandey: Will the Minister of Irrigation and Power be pleased to state:

(a) whether any research schemes have been sanctioned or are proposed to be sanctioned by the Central Board

of Irrigation and Power in Uttar Pradesh during 1966-67; and

(b) if so, the details thereof?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Yes.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-6318/66]

Indus Water Commission

5427. Shri Vishwa Nath Pandey: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 454 on the 25th November, 1965 and state:

(a) whether any reply has since been received from the Pakistan Government regarding refusal of Pakistan to allow the Indian Delegation to the 18th meeting of the Indus Water Commission on the 21st May, 1965 to proceed to Lahore by road; and

(b) if so, the nature thereof?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Yes, Sir.

(b) The Pakistan Commissioner for Indus Waters has conveyed his sincere regrets over the incident and the inconvenience caused to the Indian Commissioner and his advisers.

Gold Smuggling in Bombay

5428. Shri Ram Harkh Yadav:
Shri Vishwa Nath Pandey:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Marine Preventive Section of the Central Excise Department have seized gold with foreign markings worth Rs. 6.5 lakhs from a car at Altamount Road (Bombay) on the 8th March, 1966; and

(b) if so, the action taken by Government in the matter?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) On 8th